

ITEM NO.301

COURT NO.1

SECTION PIL

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

I.A.No. 15/2014 in Writ Petition(s)(Civil)

No(s). 176/2009

RAM JETHMALANI &amp; ORS.

Petitioner(s)

VERSUS

UNION OF INDIA &amp; ORS.

Respondent(s)

(for directions )

Date : 21/04/2015 This application was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE  
HON'BLE MR. JUSTICE MADAN B. LOKUR  
HON'BLE MR. JUSTICE A.K. SIKRI

For Petitioner(s)

Mr.Anil Divan, Sr.Adv.  
Mr.Ram Jethmalani, Sr.Adv.  
Ms.Lata Krishnamurthi, Adv.  
Mr.Ranvir Singh, Adv.  
Mr.Pranav Diesh, Adv.  
Mr. Balaji Srinivasan,Adv.  
Mr.Yesu Mishra, Adv.  
Ms.P.R.Mala, Adv.  
Mr.Mayank Kshirsagar, Adv.  
Ms.Shristi Govil, Adv.  
Mr.Karan Kalia, Adv.  
Mr.Tushar Singh, Adv.  
Ms.Vaishnavi Subrahmanyam, Adv.  
Ms.Vaishali Dixit, Adv.

For Respondent(s)

Mr.Mukul Rohtagi, A.G.for India  
Mr.N.K.Kaul, ASG  
Mr.S.Guru Krishna Kumar, Sr.Adv.  
Mr.Abhinav Mukerji, Adv.  
Ms.Binu Tamta, Adv.

Signature Not Verified

Mrs.Anil Katiyar, Adv.

Digitally signed by

Mr. B. V. Balaram Das,Adv.

Ramana Venkata Ganti

Date: 2015.04.22

17:33:51 IST

Reason:

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E.D.

Mr.N.K.Kaul, ASG  
Mr.Sanyat Lodha, Adv.  
Ms.Binu Tamta, Adv.  
Mr.T.A.Khan, Adv.  
Mr.B.K.Prasad, Adv.

S.I.T.

Mr.Soli Sorabjee, Sr.Adv.  
Mr.Shanuak Kashyap, Adv.  
  
Mr.Shankar Chillarge, Adv.  
Ms.Sonia Shankar Chillarge, Adv.  
Mr. Aniruddha P. Mayee,Adv.

Mr.Kuldeep S.Parihar, Adv.  
Mr. H. S. Parihar,Adv.

Ms. Anagha S. Desai,Adv.

Ms. Anuradha Mutatkar,Adv.

Ms. Arti Singh,Adv.

M/s. K. J. John & Co.,Adv.

Dr.Subramanian Swamy, in person  
Mr.Ishkaran Singh B., Adv.  
Mr.Yatinder Chaudhary, Adv.

UPON hearing the counsel the Court made the following  
O R D E R

We request Shri Soli Sorabjee, learned senior counsel appearing for the S.I.T. constituted by this Court, to request the S.I.T. to send the Status Report, in terms of order dated 20.01.2015, to this Court on or before 12.05.2015.

On the next date of hearing, this Court will permit Shri Ram Jethmalani and also Dr.Subramanian Swamy, petitioners-in-person to put forth their respective submissions with regard to this matter before we pass any further orders.

Call this matter on 12.05.2015 at 4.05 p.m.

Ordered accordingly.

(G.V.Ramana)  
AR-cum-PS

(Vinod Kulvi)  
Asstt.Registrar